

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2625
TO BE ANSWERED ON 04.08.2023

SWADHARGREH YOJANA

2625: SHRI GAJANAN KIRTIKAR:
SHRI HEMANT TUKARAM GODSE:
SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated, released and utilized for SwadharGreh Yojana since its launch in the country, State/UT-wise;
- (b) the number of SwadharGreh established under this scheme, district wise;
- (c) the number of beneficiaries of this scheme, State/UT-wise including Maharashtra, Dadra and Nagar Haveli and Daman and Diu; and
- (d) the number of Non-Governmental Organizations and Self-Help Groups with which the Government has collaborated for the implementation of this scheme, State/UT-wise including the above said States?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Under the newly approved Mission Shakti, Swadhar Greh - for women in difficult circumstances and Ujjawala Home - for prevention of trafficking have been merged and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. Shakti Sadan is a demand driven Centrally Sponsored Scheme under which funds are directly released to States/UTs governments for the implementation of the Scheme. The funds released during the last three years period with regard to Shakti Sadan (erstwhile SwadharGreh) is at **Annexure-I**. State/UT-wise number of Shakti Sadan and beneficiaries including Maharashtra, Dadra and Nagar Haveli and Daman and Diu is at **Annexure-II**.

Annexure-I

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No.2625 for answer on 04.08.2023 regarding SwadharGreh Yojana asked by Shri Gajanan Kirtikar, Shri Hemant Tukaram Godse and Shrimati Delkar Kalaben Mohanbhai, Hon'ble Members of Parliament (LS).

Funds released during the last three years period-Shakti Sadan (erstwhile Swadhar Greh)

(Rupees in lakhs)

S. No.	States/UTs	2020-21	2021-22	2022-23**
1.	Andhra Pradesh	-	-	-
2.	Assam	-	-	138.60
3.	Andaman & Nicobar Island	3.96	7.26	-
4.	Arunachal Pradesh	10.48	11.83	-
5.	Bihar*	-	-	-
6.	Chandigarh	8.45	-	26.82
7.	Chhattisgarh	22.89	20.75	-
8.	Dadra and Nagar Haveli and Daman and Diu*	-	-	-
9.	Delhi	13.10	-	-
10.	Haryana*	-	-	-
11.	Goa	-	2.68	-
12.	Gujarat	15.26	-	-
13.	Himachal Pradesh	3.35	9.13	3.23
14.	Jharkhand	-	-	-
15.	Jammu & Kashmir	27.76	25.64	-
16.	Karnataka	301.31	639.98	-
17.	Kerala	71.11	46.02	-
18.	Lakshadweep*	-	-	-
19.	Madhya Pradesh	53.01	74.35	23.17
20.	Maharashtra	-	-	-
21.	Mizoram	-	137.69	-
22.	Manipur	313.74	-	1062.38
23.	Meghalaya	36.36	20.74	-
24.	Nagaland	-	-	-
25.	Odisha	642.96	473.83	132.38
26.	Punjab	-	-	-
27.	Puducherry	21.17	10.80	-
28.	Rajasthan	-	-	-
29.	Sikkim	10.47	10.65	-
30.	Tamil Nadu	432.35	-	-
31.	Telangana	205.26	-	-
32.	Tripura	84.60	49.28	-
33.	Uttar Pradesh	-	-	158.25
34.	Uttarakhand	100.41	90.20	-
35.	West Bengal	155.67	218.85	-
	Total	2533.68	1849.68	1544.83

* No Shakti Sadan present.

** Known as Shakti Sadan w. e. f. 01.04.2022.

Annexure-II

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No.2625 for answer on 04.08.2023 regarding SwadharGreh Yojana asked by Shri Gajanan Kirtikar, Shri Hemant Tukaram Godse and Shrimati Delkar Kalaben Mohanbhai, Hon'ble Members of Parliament (LS).

State/UT-wise number of Shakti Sadans and beneficiaries

S.No	Name of State/UT	Shakti Sadan			
		(Swadhar Greh)	Number of Beneficiaries	(Ujjawala Home)	Number of Beneficiaries
1.	Andaman & Nicobar Islands	1	3	-	-
2.	Andhra Pradesh	21	429	5	135
3.	Arunachal Pradesh	1	24	-	-
4.	Assam	17	365	19	223
5.	Chandigarh	1	10	-	-
6.	Chhattisgarh	2	23	2	15
7.	Delhi	2	59	-	-
8.	Goa	2	41	1	3
9.	Gujarat	6	121	-	-
10.	Himachal Pradesh	1	18	-	-
11.	Jammu & Kashmir	2	46	-	-
12.	Jharkhand	5	52	2	27
13.	Karnataka	51	1621	14	307
14.	Kerala	7	137	2	25
15.	Madhya Pradesh	15	347	-	-
16.	Maharashtra	10	178	4	79
17.	Manipur	23	616	22	769
18.	Meghalaya	2	265	-	-
19.	Mizoram	11	105	1	20
20.	Nagaland	2	23	-	-
21.	Odisha	52	1662	16	288
22.	Punjab	2	24	-	-
23.	Rajasthan	8	157	1	30
24.	Sikkim	1	17	-	-
25.	Tamil Nadu	35	967	-	-
26.	Telangana	18	390	2	33
27.	Tripura	3	83	-	-
28.	Uttar Pradesh	13	385	-	-
29.	Uttarakhand	-	-	2	17
30.	West Bengal	33	794	1	22
	Total	347	8962	94	1993